## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP (IB) NO. 76/Chd/CHD/2017

In the	matter	of:
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Raghubir Singh Satpal Singh ...Petitioner.

Vs.

Best Foods Ltd. ... Corporate Debtor.

Present: Mr. Deepankur Sharma, Advocate for the petitioner.

Mr. Praveen Gupta, Advocate for the corporate debtor.

On request, adjourned to 20.09.2017 for arguments.

Sd/-

(Justice R.P. Nagrath) Member (Judicial)

September 19, 2017